

# THE ASSAM GAZETTE

## অসাধাৰণ EXTRAORDINARY প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত PUBLISHED BY THE AUTHORITY

নং 328 দিশপুৰ, বৃহস্পতিবাৰ, 6 আগস্ট, 2020, 15 শাওণ, 1942 (শক)
No. 328 Dispur, Thursday, 6th August, 2020, 15th Sravana, 1942 (S. E.)

### **GOVERNMENT OF ASSAM**

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT::: LEGISLATIVE BRANCH

#### **NOTIFICATION**

The 3rd August, 2020

No. LGL.62/2017/27.- In pursuance of the approval of the Council of Ministers in the Meeting held on 29-06-2020, the Governor of Assam in hereby pleased to notify the below "Resolution" for appointment of Language Officers in the office of the Assam Official Language (TCL) Commission as there is no Service Rules at present governing the service conditions of the Language Officers of the said Commission -

#### **RESOLUTION** -

The Assam Official Language (Translation of Central Laws) Commission was set up in the year 1987, vide Govt. notification No.LGL.187/78/Pt-I/46 dated Dispur the 21st February, 1987, under the Administrative control of the Legislative Department, Government of Assam, for the purpose of translation of Central Laws into Assamese. By the said Notification initially 30 (thirty) Nos. of posts were created which included 2 (two) Senior Language Officers and 8 (eight) Language Officers among others. The number of posts were subsequently reduced and only 19 (nineteen) Nos of posts were last retained permanently vide Govt. Notification No.LGL.51/88/Pt-I/366 Dated Dispur, the 20th August, 2015, which include 1 (one) Senior Language Officer and 5 (five) Language Officers. The said commission has been declared as a regular establishment under the Legislative Department, Government of Assam and the Officers and Staff of the said Commission and the posts held by them have also been declared as substantive and permanent with the approval of Cabinet, vide Govt. Notification No.LGL.62/2004/238 Dated Dispur, the 3rd August, 2015. Out of the existing 5 (five) posts of Language Officers, all the posts are now become vacant, two for the retirement of Language Officer namely, Sri Jogen Chandra Kakati, Sri Biren Gogoi, one for the sudden death of the officer, Late Utpal Phukan and the other two due to promotion of Language Officer namely Sri Raj Kumar Goswami, to the post of Senior Language Officer (since retired) and lastly for the promotion of Archana Sarma to the post of Scnior Language Officer which was vacant due to the retirement of Shri Raj Kumar Goswami. As the proposal for upgradation of two posts of Language Officers to the Post of

Senior Language Officers has already been approved by the Cabinet in its meeting held on 09/10/2018, it becomes necessary to fill up 3 (three) vacant posts of the Language officers of the Assam Official Language (TCL) Commission urgently by direct recruitment following the procedure and the manner hereinafter appearing as there is no Service Rules at present governing the service conditions of the Language Officers of the said Commission which will take some time to complete the formalities for making them encadered under Service Rules.

Name of the

: (1) Senior Language Officer - 1 post

posts

Language Officers

- 5 posts

2. Method of Recruitment Direct Recruitment to the posts of Language Officers shall be made through the Assam Public Service Commission.

3.

Oualification: The candidate for direct recruitment must have Law Degree and Assamese as one of the subjects in the Degree Course.

4. Age For direct recruitment in the post of Language Officers, the candidate must not be less than 21 years of age and more than 38 years of age as on the 1st day of January of the year of Advertisement. However, upper age limit may be relaxed for the candidates belonging to Scheduled Castes and Scheduled Tribes and other category of candidates as per prevailing Government rules.

Scale of Pay : Language Officers: PB-3, 22000/- to 87000/- & Grade Pay 11500/- P.M. (As per Assam Services (ROP)

Rules, 2017)

Reservation 6.

Reservation shall be as per provisions of the Assam SC & ST (Reservation of vacancies in Services & Posts) Act, 1978 as amended and Rules and OMs issued in this regard from time to

7. Appointing Authority

The Governor of Assam.

8. Selection Selection of candidates for the post of Language Officer shall be made by the Assam Public Service Commission strictly on the basis of merit.

Validity

The select list of candidates for the post of Language Officer, selected through the Assam Public Service Commission shall remain valid for 12 calender months from the date of recommendation by the Commission.

#### S. M. BUZAR BARUAH,

Commissioner & Secretary to the Govt. of Assam, Legislative Department, Dispur.